

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
(through web-based video conferencing platform)**

**IA No.300/2021 And
CP (IB) No. 96/Chd/Pb/2021**

Under Section 9 of IBC, 2016.

In the matter of:

Zhejiang Chemicals Import
& Export Corporation

...Petitioner-Operational Creditor

Versus

Cosmas Research Lab Ltd.

...Respondent-Corporate Debtor

Present through video conferencing:

Ms. Dipsy Gupta, Advocate for the petitioner.

At the request of learned counsel appearing for the petitioner, list
the CP on 15.09.2021.

Sd/-

Sd/-

(K.K. Vohra)
Member (Technical)

(Ajay Kumar Vatsavayi)
Member (Judicial)

August 16, 2021
pc